NAME OF CORPOATE DEBTOR: M/S JTPL PRIVATE LIMITED DATE OF COMMENCEMENT OF CIRP: 15TH APRIL 2024 LIST OF CREDITORS AS ON: 19TH DECEMBER, 2024

## LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

|      | NAME OF CREDITOR                                       | DETAILS OF CLAIM RECEIVED |                |                             | TAILS OF CLAIM AI   | OMITTED                                      |                                   |                              |                      | AMOUNT OF ANY                        |   |                                    |  |  |
|------|--|---------------------------|----------------|-----------------------------|---|--|-----------------------------------|------------------------------|----------------------|--------------------------------------|---|------------------------------------|--|--|
| S.NO |  | DATE OF<br>RECEIPT        | AMOUNT CLAIMED | AMOUNT OF CLAIM<br>ADMITTED | NATURE OF<br>CLAIM  | AMOUNT<br>COVERED BY<br>SECURITY<br>INTEREST | AMOUNT<br>COVERED BY<br>GUARANTEE | WHETHER<br>RELATED<br>PARTY? | VOTING<br>PERCENTAGE | AMOUNT OF<br>CONTINGENT<br>CLAIM Rs. | MUTUAL DUES,<br>THAT MAY BE SET-<br>OFF | AMOUNT OF<br>CLAIM NOT<br>ADMITTED | AMOUNT OF CLAIM<br>UNDER<br>VERIFICATION | REMARKS, IF ANY  |
| 1    | JFC FINANCE (INDIA)<br>LIMITED                         | 10.05.2024                | 6,22,55,55,220 | 6,04,78,61,189              | Claim against<br>Corporate<br>Guarantee of<br>JTPL Pvt Ltd<br>against<br>borrwoing of<br>Kwality Limited. | YES  | YES                               | NO                           | 17.64%               | 1,60,00,000                          | -                                       | 16,16,94,031                       | ~  | The Claim is provisionally admitted as Secured financial creditor for an amount of Rs. 604,78,61,189/-and Claim of Rs 1,60,00,000/- is contingent claim in the absence of clear & cogent documents or proof evidencing any such transaction. Further the security interest is subject to verification. |
| 2    | UNION BANK OF INDIA                                    | 23.04.2024                | 5,21,36,33,756 | 5,21,36,33,756              |   | YES  | YES                               | NO                           | 15.20%               | ~                                    | ~                                       | -                                  | ~  | The claim submitted by Union Bank of India is provisionally admitted for Rs.521,36,33,756.27/-   |
| 3    | BANK OF INDIA  | 30.04.2024                | 4,66,36,42,545 | 4,65,34,46,844              |   | YES  | YES                               | NO                           | 13.57%               | -                                    | -                                       | 1,01,95,701                        | -  | The claim is provisionally admitted for Rs. 465,34,46,844/- after adjusting the excess amount claimed as Interest for the period 16.04.20204 to 30.04.2024 amounting to Rs. 1,01,95,701/   |
| 4    | BANK OF BARODA   | 23.04.2024                | 3,74,11,18,283 | 3,74,11,18,283              |   | YES  | YES                               | NO                           | 10.91%               | ~                                    | ~                                       | -                                  | ~  | The claim submitted by Bank of Baroda is provisionally admitted for Rs. 374,11,18,282.61/-   |
| 5    | IFCI LTD   | 30.04.2024                | 2,89,00,00,079 | 2,88,75,12,826              |   | YES  | YES                               | NO                           | 8.42%                | ~                                    | ~                                       | 24,87,253                          | ~  | The claim is provisionally admitted for Rs. 288,75,12,826/- after adjusting Interest on expenses i.e Rs. 24,87,253/-   |
| 6    | CANARA BANK  | 30.04.2024                | 2,78,19,29,430 | 2,78,19,29,430              |   | YES  | YES                               | NO                           | 8.11%                | ~                                    | ~                                       | -                                  | ~  | The claim submitted by Canara Bank is provisionally admitted for Rs. 278,19,29,429.94/-  |
| 7    | CENTRAL BANK OF INDIA                                  | 01.05.2024                | 2,87,19,19,069 | 2,65,68,82,060              |   | YES  | YES                               | NO                           | 7.75%                | ~                                    | ~                                       | 21,50,37,009                       | ~  | The claim is provisionally admitted for Rs. 265,68,82,060/-after adjusting double impact of penal Interest amounting to Rs. 21,50,37,009/  |
| 8    | IDBI BANK LTD  | 29.04.2024                | 2,46,60,44,618 | 2,46,60,44,618              |   | YES  | YES                               | NO                           | 7.19%                | ~                                    | ~                                       | -                                  | ~  | The claim submitted by IDBI Bank Ltd is provisionally admitted for Rs. 246,60,44,618.19/-  |
| 9    | INDIAN BANK  | 26.04.2024                | 1,93,35,21,534 | 1,93,35,21,534              |   | YES  | YES                               | NO                           | 5.64%                | ~                                    | ~                                       | -                                  | ~  | The claim submitted by Indian Bank is provisionally admitted for Rs. 193,35,21,533.99/-  |
| 10   | DHANLAXMI BANK LTD                                     | 30.04.2024                | 72,37,53,195   | 72,37,53,195                |   | YES  | YES                               | NO                           | 2.11%                | ~                                    | -                                       | -                                  | ~  | The claim submitted by Dhanlaxmi Bank Limited is provisionally admitted for Rs. 72,37,53,195.20/-  |
| 11   | MAHINDRA AND<br>MAHINDRA FINANCIAL<br>SERVICES LIMITED | 07.06.2024                | 53,16,79,730   | 53,16,79,730                |   | YES  | YES                               | NO                           | 1.55%                | -                                    | ~                                       | -                                  | ~  | The claim submitted by Mahindra and Mahindra Financial Services Limited is provisionally admitted for Rs.531679729.80/-  |
| 12   | KARUR VYSYA BANK                                       | 23.04.2024                | 45,39,01,178   | 45,39,01,178                |   | YES  | YES                               | NO<br>Page 1 of 2            | 1.32%                | ~                                    | ~                                       | -                                  | ~  | The claim submitted by Karur Vysya Bank is provisionally admitted for Rs. 45,39,01,177.99/-  |

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(AMOUNT IN Rs)

| 4.8               |    |                   | DETAILS OF CLAIM RECEIVED |                 | DETAILS OF CLAIM ADMITTED   |                    |  |                                   |                              |                      | AMOUNT OF            | AMOUNT OF ANY                           | AMOUNT OF    | AMOUNT OF CLAIM       |   |
|-------------------|----|-------------------|---------------------------|-----------------|-----------------------------|--------------------|--|-----------------------------------|------------------------------|----------------------|----------------------|---|--------------|-----------------------|---|
|                   | NO | NAME OF CREDITOR  | DATE OF<br>RECEIPT        | AMOUNT CLAIMED  | AMOUNT OF CLAIM<br>ADMITTED | NATURE OF<br>CLAIM | AMOUNT<br>COVERED BY<br>SECURITY<br>INTEREST | AMOUNT<br>COVERED BY<br>GUARANTEE | WHETHER<br>RELATED<br>PARTY? | VOTING<br>PERCENTAGE | CONTINGENT CLAIM Rs. | MUTUAL DUES,<br>THAT MAY BE SET-<br>OFF | CLAIM NOT    | UNDER<br>VERIFICATION | REMARKS, IF ANY   |
|                   | 13 | HERO FINCORP LTD. | 01.07.2024                | 50,52,50,361    | 20,21,70,929                |                    | YES  | YES                               | NO                           | 0.59%                | 30,30,79,432         | -                                       | -            | ~                     | The amount of unverified interest/panel interest of Rs. 30,30,79,432/- is kept as contingent and subject to verification of Security Interest. The Claim is admitted provisionally for Rs 21,21,70,929/- as Secured Financial Creditor. |
| TOTAL 35,00,19,48 |    |                   |                           | 35,00,19,48,999 | 34,29,34,55,572             |                    |  |                                   |                              | 100.00%              | 31,90,79,432         | 0                                       | 38,94,13,994 | 0                     |   |

CMA Sandeep Goel Resolution Professional M/s JTPL Private Limited (Under CIRP)

Date: 19.12.2024 Place: New Delhi